

in Philippines by India;

(b) if so, the outcome thereof; and

(c) the nature of work to be taken up by this country ?

THE MINISTER OF RAILWAYS (SHRI K. HANUMANTHAIYA) : (a) Yes Sir.

(b) and (c) A team of two Indian Railway experts visited Philippines in July, 1970 to advise Philippine National Railways in the field of diesel engines maintenance and of railway equipment including track maintenance. Another team of three Indian Railway officers visited the Philippines in December, 1970 for a period of 2 weeks to assess the damage caused to their Railway due to typhoons and suggest ways and means of rapid restoration of communications. This team also suggested ways and means of increasing speeds on some of the important sections and of increasing the number of trains on the Railway.

Another three diesel engineers are scheduled to visit the Philippines shortly for a period of about 3--6 months for training drivers and helping to set up repair and reconditioning centres for reclamation of components. The Philippines Government have also requested for the services of 2 executives from the Indian Railways for a period of one month to review their rehabilitation programme. As desired by the Philippines Government, the two executives will be leaving in early January, 1972.

10 Philippine National Railway's diesel engineers are expected soon to come over to the Indian Railways for 6 months, training under the Colombo Plan.

Introduction of Rajdhani Type of Trains between Delhi-Bombay and Delhi-Madras

***206. SHRI K. BALATHANDAYUTHAM :** Will the Minister of RAILWAYS be pleased to state :

(a) whether Government intend to introduce Rajdhani type of trains between Delhi-Bombay and Delhi-Madras; and

(b) if so, when these trains are likely to be introduced ?

THE MINISTER OF RAILWAYS (SHRI K. HANUMANTHAIYA) : (a) Yes, Sir.

(b) The dates by which this type of trains will be introduced have not yet been decided.

Supply of Raw Water to Delhi

***207. SHRI H K.L BHAGAT :** Will the Minister of IRRIGATION AND POWER be pleased to states:

(a) the total raw water supplies available to Delhi during summer months;

(b) whether there are any plans to augment the supplies during the next five years; and

(c) what are the plans and when are they likely to be implemented ?

THE MINISTER OF IRRIGATION AND POWER (DR. K.L. RAO) : (a) About 170 million gallons per day are at present used in Delhi during the summer months for domestic and industrial water supply. In addition, 32 MGD are pumped for use in gardens in New Delhi.

(b) and (c) Arrangements have been made with Uttar Pradesh Government to provide water from Ramganga dam from October, 1974 onward. Arrangements have been made with the Government of Haryana to line the Western Yamuna Canal system, to reduce the losses which occur at present in the transmission of Bhakra waters to Delhi. Discussions are also going on with the Governments of Uttar Pradesh and Haryana for obtaining fresh water in lieu of sewage effluent which can be used for irrigation in these States. It is expected that as a result of the above measures, the waters available to Delhi would be doubled in another three years.

A scheme to augment the water supply to Delhi by pumping some of the surplus monsoon waters flowing in the Yamuna river and storing them near Dhauj and Kot villages in Haryana has also been prepared.

It has not been, however, possible to process with the scheme as the Government of Haryana have not agreed to it.

It is also proposed to make provision for Delhi Water Supply in the storage reservoirs being planned in the Yamuna basin in Uttar Pradesh and Himachal Pradesh. It is also proposed to get additional supplies for Delhi from the Indus System of rivers.

Likely Shortage of Power in North-Western States

*208. SHRI VIJAY PAL SINGH : will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether the States of Punjab, Haryana, Madhya Pradesh, Rajasthan and Delhi are likely to be hit by acute power shortage in the near future;

(b) if so, the reason therefor; and

(c) the steps taken to meet this shortage ?

THE MINISTER OF IRRIGATION AND POWER (DR. K.L. RAO) : (a) Punjab, Haryana and Uttar Pradesh are likely to experience shortage of power upto 1974-75. The power supply position in Madhya Pradesh which will be fairly comfortable up to 1972-73 is likely to deteriorate from 1973-74 onwards. The power availability position in Rajasthan and Delhi will be comfortable up to 1974-75.

(b) The reasons for power shortages are :

(i) Delay in the completion of the power projects under execution; and

(ii) Accelerated load growth in the region due to around development activities.

(c) The following steps have been taken to arrest the power shortage :

(1) The projects under execution in the region are being expedited.

(2) Relief power will be arranged from the neighbouring States such as Delhi, Rajasthan and Madhya Pradesh by bringing in all the available plants including stand by plants, when necessary.

(3) Additional power will be made available from Central Projects --Badarpur and Rajasthan Atomic Power Project which are nearing completion.

(4) Sanctioning of additional diesel generating sets (including imported sets) for supplementing the power availability.

(5) Expediting completion of inter-State and inter-regional transmission lines to facilitate exchange of power from surplus to deficit States.

Cases pending in High Courts and Supreme Court

*209. SHRI H.M. PATEL : Will the Minister of LAW AND JUSTICE be pleased to state :

(a) the total number of cases pending in various High Courts and Supreme Court as on the 1st October, 1971;

(b) whether any new procedure is being devised or other efforts are being made to dispose of the pending cases expeditiously; and

(c) if so, the nature of the new proposal ?

THE MINISTER OF LAW AND JUSTICE (SHRI H.R. GOKHALE) : (a) Information as on the 1st October is not readily available. However, a statement giving information as at the end of June, 1971 is laid on the Table of the House.

(b) and (c) The Problem of arrears in the High Courts is already being looked into by a Committee of judges whose report is expected to be received by the end of December, 1971. Further measures for the expeditious disposal of pending cases will